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Title: Withdrawl of Coal Mines (Special Provisions) Bill, 2014.

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): I beg to move

"That this House concurs in the recommendation of the Rajya Sabha that the Lok Sabha do agree to leave being granted by the Rajya Sabha to withdraw the Bill to provide for allocation of coal mines and vesting of the right, title and interest in and over the land and mine infrastructure together with mining leases to successful bidders and allottees with a view to ensure continuity in coal mining operations and production of coal, and for promoting optimum utilization of coal resources consistent with the requirement of the country in national interest and for matters connected therewith or incidental thereto, which was passed by Lok Sabha on the 12th December, 2014 and laid on the Table of Rajya Sabha on the 15th December, 2014."

HON. SPEAKER: Motion moved:

"That this House concurs in the recommendation of the Rajya Sabha that the Lok Sabha do agree to leave being granted by the Rajya Sabha to withdraw the Bill to provide for allocation of coal mines and vesting of the right, title and interest in and over the land and mine infrastructure together with mining leases to successful bidders and allottees with a view to ensure continuity in coal mining operations and production of coal, and for promoting optimum utilization of coal resources consistent with the requirement of the country in national interest and for matters connected therewith or incidental thereto, which was passed by Lok Sabha on the 12th December, 2014 and laid on the Table of Rajya Sabha on the 15th December, 2014."

माननीय अध्यक्ष : वह बिल राज्य सभा से विद्वदा हो गया है और नया बिल पास हो गया है।

â€¦(ल्लखान)

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